CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated: 21 JAN 1994

APPLICATION NO(s)

1018 93

APPLICANTS: P Kaftirvelu TO.

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FLE DOSENTS! Gordian Justitute of Hootical Research

1 Stei. Gopala Gowda, Advocale, No. 34 . Hospital Road Bangalose -

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 29.12.95.

Se Showling of DEPUTY REGISTRAR 1/1/94

LES JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH APPLICATION NUMBER 1018 OF 1993

TUESDAY THIS THE 29TH DAY OF DECEMBER, 1993.

Mr.Justice P.K.Shyamsundar, ... Vice-Chairman.
Mr.V.Ramakrishnan, ... Member(A)

P.Kathirvelu, S/o late Parashuram, Aged about 48 years, residing at II HR Colony, Hesaraghatta Lake Post, BANGALORE-560 089.

. Applicant.

(By Advocate Shri V.Gopala Gowda)

The Director, Indian Institute of Horticulatural Research (ICAR), 255, Upper Palace Orchards, Bangalore-560 080.

.. Respondents.

ORDER

Mr. Justice P.K. Shyamsundar, Vice-Chairman:-

Having heard Mr. V.Gopala Gowda, learned counsel for the applicant, we think that at this stage it is not appropriate for us to interfere. The applicant is aggrieved by an order of transfer recorded in public interest. If that is so, it is open to him to make a representation to the higher ups seeking cancellation of the transfer order if that is feasible. In the circumstances, the applicant could not possibly approach us directly without exhausting the avenue open to him, in that making a representation to the higher ups in the hierarchy. We therefore, dismiss this application as premature with a direction to the applicant to make an appropriate representation against the impugned order. We are quite sure if such a repre-

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sentation is made, the authorities will consider it appropriately. If that representation does not bear any fruit it is always open to the applicant to approach us again.

Sd-

MEMBER(A)

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VICE-CHAIRMAN.



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CENTRAL FAMILY OFFICER 21/194

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